

**HIGH COURT OF TRIPURA
AGARTALA**

No.11(2)(a)-HC/95-19/2201-14

Dated, Agartala, the 30th January, 2019

NOTIFICATION

Viva Voce for filling up the vacant posts in Grade-I of Tripura Judicial Service by regular promotion from Grade-II of the Service in accordance with the provisions of Tripura Judicial Service Rules, 2003 (as amended upto date) will be held on **05.02.2019 at 05.00 P.M.** onwards in the High Court of Tripura.

The Hon'ble High Court has been pleased to call the following Judicial Officer of Grade-II of the Service to appear for such Interview to be held on **05.02.2019 at 05.00 P.M.** onwards in the High Court.

Sl. No.	Name of the Officer with designation
01.	Shri Gobinda Das, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), North Tripura Judicial District, Dharmanagar.

Sd/-

(S. G. CHATTOPADHYAY)
REGISTRAR GENERAL

Copy to:-

1. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.
3. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
4. The District & Sessions Judge, North Tripura Judicial District, Dharmanagar. He is requested to inform Shri Gobinda Das, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), North Tripura Judicial District, Dharmanagar.
5. The Registrar (Judicial), High Court of Tripura, Agartala.
6. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
7. The Joint Registrar, High Court of Tripura, Agartala for information and necessary action.
8. Shri Gobinda Das, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), North Tripura Judicial District, Dharmanagar to appear for Viva Voce on 05.02.2019 in the High Court.
9. The Deputy Registrar (Admn), High Court of Tripura, Agartala.
10. The Assistant Registrar (Court Officer Section), High Court of Tripura, Agartala for information & necessary action.
11. The Assistant Registrar (Admn.I), High Court of Tripura, Agartala.
12. The System Analyst, High Court of Tripura, Agartala. He is requested to upload the Notification in the Official Website of the High Court of Tripura.
13. The Superintendent, Establishment. Section, High Court of Tripura, Agartala.


30.1.19

REGISTRAR GENERAL